

# POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF ARNIT INFOTECH LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated: 01-02-2007, the Letter of Offer dated: 26-04-2007 and the Corrigendum to the Public Announcement dated: 27-04-2007, under the Securities and Exchange Board of India, (Substantial Acquisition of Shares and Takeovers), Regulations 1997, on behalf of the Acquirers Mrs. Aruna R Ajjarapu & Mr. Kuchimanchi Shridhar (both NRIs) and PAC's Mr. A.S.Seshagiri Rao & Mrs.Anuradha Azzarapu, as given below to Acquire upto 6,00,000 fully paid up equity shares of Rs. 10/- each representing 20 % of the equity share capital at a price of Rs. 3/- per share for each fully paid up equity share payable in cash are as under:

**The details of the offer are as under:**

- 1.Name of the Target Company : **ARNIT INFOTECH LIMITED**
- 2.Name of Acquirers : **MRS. ARUNA R AJJARAPU** residing at 9120, Rock Rose Drive, Tampa, Florida - 33647 ,USA, Tel: - (813) 907 - 8568  
Fax No.: (212) 202 - 3628  
  
**&**  
**MR. KUCHIMANCHI SHRIDHAR** residing at 22946, Fontwell Square, Sterling, Virginia 20166,  
Phone & Fax No.: 1 - 703 - 953 - 2364  
**"ACQUIRERS" both Non Resident Indians (NRIs)**
- 3.Name of PAC : **Mr. A S Seshagiri Rao** residing at B-93, Indian Airlines Colony, Opp: Airport, Begumpet, Hyderabad - 500 016  
Phone: 040-27908461, Fax No: 040-23074914  
  
**&**  
**Mrs. Anuradha Azzarapu**,residing at Plot No:175, Road No:3, Trimurthy Colony, Mahendra Hills, secunderabad - 500 026 Phone No: 040-65694769 fax No: 040-27735873.  
**(Though not participating in this Open Offer)**
- 4.Name of Manager to the Offer : **SOBHAGYA CAPITAL OPTIONS LIMITED**
- 5.Name of the Registrar to the Offer : **AARTHI CONSULTANTS PRIVATE LIMITED**
- 6.Offer Details
  - a.Date of opening of the Offer : **FRIDAY 4<sup>th</sup> MAY, 2007**
  - b.Date of closure of the Offer : **WEDNESDAY 23<sup>rd</sup> MAY, 2007**
- 7.Details of the acquisition

| S.No | Item                                                                                       | Proposed in the Offer Document |                      | Actuals              |                      |
|------|--------------------------------------------------------------------------------------------|--------------------------------|----------------------|----------------------|----------------------|
| 1    | Offer Price                                                                                | Rs.3/-                         |                      | Rs.3/-               |                      |
| 2    | Share holding of acquirer (No & %)before MOU/P.A.                                          | NIL                            |                      | NIL                  |                      |
| 3    | Shares acquired by way of MOU (No & %)                                                     | 18,53,000 (61.77%)             |                      | 18,53,000 (61.77%)   |                      |
| 4    | Shares acquired in the open offer (No & %)                                                 | 6,00,000 (20%)                 |                      | 49,700 (1.65%)       |                      |
| 5    | Size of the open offer (No.of shares multiplied by offer price per share)                  | Rs.18,00,000/-                 |                      | Rs.1,49,100/-        |                      |
| 6    | Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %) | N.A.                           |                      | N.A.                 |                      |
| 7    | Post offer share holding of acquirer (No & %) (2+3+4+6)                                    | 24,53,000(81.77%)              |                      | 19,02,700 (63.42%)   |                      |
| 8    | Pre & Post offer share holding of Public (No & %)                                          | Pre Offer                      | Post Offer           | Pre Offer            | Post Offer           |
|      |                                                                                            | 6,55,705<br>(21.86%)           | 3,55,605<br>(11.86%) | 6,55,705<br>(21.86%) | 6,06,300<br>(20.21%) |

8.Status of the escrow account, whether released or not. - **NOT RELEASED.**

9.Payment of interest, if any, to the shareholders along with the details thereof. - **NIL.**

10.Status of investor complaints received, if any. - **NIL**

## NOTE

The Acquirers Mrs. Aruna R Ajjarapu & Mr. Shridhar Kuchimanchi and PAC's Mr. A.S.Seshagiri Rao & Mrs.Anuradha Azzarapu have given an undertaking dt. 02/07/2007, to accept joint and several responsibility for the information contained in this Public Announcement.

This Public Announcement is issued on behalf of the Acquirers/PAC's as mentioned above by the **Manager to the offer:**

**Manager to the offer**



7-1-32/4, P-1, Leelanagar, Begumpet, Hyderabad - 500016.

Phone Nos: 040 - 65528262, 66107181 Fax No: 040 - 23740419

Email :sobhagyacapital@yahoo.com,lavanya@sobhagyacapital.com

Sebi Regn No: INM000008571

Place: Hyderabad

Date:04/07/2007